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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
257/16	210/17	Hearing	391 / 394	Parrys Sugar Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LEENA BHAT 9611833008	R.O.C	
2.	SUDARSHAN SURESH		
2.	SINCHANA M.R - ROC - Srinana M.R - 9945320087.		
3.	SATY P. JOHN SPS 2pm	Adventu h palm	
	Vasanth Kumar - O.L. Office DSS		

ORDER

Heard Counsel for Petitioner. Smt. Sinchana M.R, C.G Standing Council appeared for ROC is present. She also filed Memo of ROC and R.D. heard her. Mr. Vasanth Kumar, Assistant of O.L office is present heard him. Ms. Leena Bhat appeared for SEBI filed Memo along with observations made by SEBI signed by the Sr. General Manager, BSE Ltd., heard them. Orders reserved.


Member (J) 16/3


Member (T)